

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32709/2024 BLAPL/11053/2024	PHILIP MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUDARI /94 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000103/2024
2	D-BLAPL/32757/2024 BLAPL/11054/2024	SUSHANTA BARIK VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	INDUASTRIAL,NISA /301 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000869/2024
3	D-BLAPL/32721/2024 BLAPL/11055/2024	PRAVAKAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000658/2024
4	D-BLAPL/32756/2024 BLAPL/11056/2024	MEGHANAND CHHATRIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GOVINDPUR /55 /2024 A.D.J.,KUCHINDA(Sambalpur) ST/0000027/2024
5	D-BLAPL/32804/2024 BLAPL/11057/2024	TIKERAM BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, BANGOM 2(A)CC/0000060/2024
6	D-BLAPL/32724/2024 BLAPL/11058/2024	PRAHALLAD SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000658/2024
7	D-BLAPL/32754/2024 BLAPL/11059/2024	PRASANTA SWAIN @ KALIA SWAIN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MALGODOWN /227 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000179/2024
8	D-BLAPL/32745/2024 BLAPL/11060/2024	BHARAT KHADA VS STATE OF ODISHA	SAMBIT BISWAL VS	/ /0 ADDL SESSIONS JUDGE, KUJANG(Jagats Spl/0000026/2024
9	D-BLAPL/32734/2024 BLAPL/11061/2024	BHIMASENA MAHARANA VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	CAPITAL P.S. /324 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001087/2024
10	D-BLAPL/32742/2024 BLAPL/11062/2024	PARVEJ AHMED @ PARBHEJ VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000097/2024
11	D-BLAPL/32764/2024 BLAPL/11063/2024	SIMANCHAL SAHU @ KUNA SAHU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KASINAGAR /107 /2024 J.M.F.C.,KASHINAGAR,(Gajapati) GR/0000104/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/32758/2024 BLAPL/11064/2024	SURIYA KANTA SAHOO @ SURYA NARAYAN SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /631 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001702/2024
13	D-BLAPL/32554/2024 BLAPL/11065/2024	PRAMITA KUMARI SABAT VS STATE OF ODISHA	BISWANATH PATNAIK VS	BHANJANAGAR /260 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000094/2023
14	D-BLAPL/32738/2024 BLAPL/11066/2024	SUBHASH KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /138 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000120/2024
15	D-BLAPL/29529/2024 BLAPL/11067/2024	JHUNA BHOI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDABALI /63 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000185/2022
16	D-BLAPL/32766/2024 BLAPL/11068/2024	KESHAB BAGHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000023/2024
17	D-BLAPL/32736/2024 BLAPL/11069/2024	ABHISHEK KATARIA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000116/2024
18	D-BLAPL/32725/2024 BLAPL/11070/2024	RANJIT PATIKAR @ JANDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
19	D-BLAPL/30591/2024 BLAPL/11071/2024	HADU SWAIN @ SATRUGHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH /663 /2015 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000130/2016
20	D-BLAPL/32767/2024 BLAPL/11072/2024	MANORANJAN KAMILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /182 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000226/2024
21	D-BLAPL/32713/2024 BLAPL/11073/2024	RAMESWAR PODDAR VS REPUBLIC OF INDIA	SATYA RANJAN MULIA VS	/ /0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000037/2014
22	D-BLAPL/32467/2024 BLAPL/11074/2024	DEV @ DEBA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /170 /2024 AD-HOC A.D.J.(FTSC),BHAWANIPATNA Spl/0000517/2024
23	D-BLAPL/32821/2024	BIRANCHI NAYAK	NARENDRA KUMAR LENKA	SARANAKUL /67 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11075/2024	VS STATE OF ODISHA	VS	A.D.J,ODAGAON(Nayagarh) ST/0000109/2023
24	D-BLAPL/32777/2024 BLAPL/11076/2024	TIROJ @ RAJENDRA PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JHARSUGUDA /566 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002358/2024
25	D-BLAPL/32817/2024 BLAPL/11077/2024	BIKRAM BISWAS @ SADHAN BISWAS VS STATE OF ODISHA	MAMATA MISHRA VS	MALKANGIRI /477 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000586/2024
26	D-BLAPL/32535/2024 BLAPL/11078/2024	DIPEN SANA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /93 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangapur) GR/0000357/2024
27	D-BLAPL/32812/2024 BLAPL/11079/2024	SK AJHARUDDIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BADAMBADI /434 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000958/2023
28	D-BLAPL/32701/2024 BLAPL/11080/2024	ANI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /32 /2022 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000086/2022
29	D-BLAPL/32789/2024 BLAPL/11081/2024	HAPNA @ MAHATA KISKU VS STATE OF ODISHA	DALIRANI BEHURAY VS	SPL.TASK FORCE /31 /2022 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0001179/2022
30	D-BLAPL/32810/2024 BLAPL/11082/2024	SURESH ROUT VS STATE OF ODISHA	SEVATI SOREN VS	RENGALI /82 /2023 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA CT/0000137/2023
31	D-BLAPL/32588/2024 BLAPL/11083/2024	AKASH MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
32	D-BLAPL/32803/2024 BLAPL/11084/2024	PARIKHITA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /107 /2024 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000107/2024
33	D-BLAPL/31684/2024 BLAPL/11085/2024	JOHON @ JOHAN GAMANGO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /111 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000088/2023
34	D-BLAPL/32689/2024 BLAPL/11086/2024	SAMIRAN SNIGDHA SAHOO@SAMIR @ ALOK VS	DEVASHIS PANDA VS	PIPLI /291 /2023 2ND A.D.J.,PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/32499/2024 BLAPL/11087/2024	STATE OF ODISHA SURYA @ SURYAKANTA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ST/0000005/2024 AMBABHONA /181 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000082/2023
36	D-BLAPL/32797/2024 BLAPL/11088/2024	STATE OF ODISHA ROSAN MAGDHA @ ROSAN VS STATE OF ODISHA	PRADIP MOHANTY VS	BHASMA /113 /2023 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000189/2023
37	D-BLAPL/32645/2024 BLAPL/11089/2024	STATE OF ODISHA RUSHIA PATRA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /636 /2023 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000854/2023
38	D-BLAPL/32827/2024 BLAPL/11090/2024	STATE OF ODISHA ROHIT KUMAR NETAM @ DHRU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	DHARMABANDHA PS /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000611/2024
39	D-BLAPL/32690/2024 BLAPL/11091/2024	STATE OF ODISHA B.K. BISHESWAR SADANGI @AKASH VS STATE OF ODISHA	DEVASHIS PANDA VS	NAUGAON /247 /2022 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000214/2024
40	D-BLAPL/32541/2024 BLAPL/11092/2024	STATE OF ODISHA FAKA @SK. NAIMUDDIN KHAN @SK. NAIMUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000556/2024
41	D-BLAPL/32345/2024 BLAPL/11093/2024	STATE OF ODISHA ASHOK PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
42	D-BLAPL/32839/2024 BLAPL/11094/2024	STATE OF ODISHA SUDAM SANDHA VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /229 /2024 J.M.F.C,BARPALLI(Bargarh) GR/0000227/2024
43	D-BLAPL/32340/2024 BLAPL/11095/2024	STATE OF ODISHA BABU @JAIRUDDIN SAHA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /320 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000860/2024
44	D-BLAPL/31023/2024 BLAPL/11096/2024	STATE OF ODISHA RAGHU MAJHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KORAPUT SADAR /99 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2024
45	D-BLAPL/32856/2024 BLAPL/11097/2024	STATE OF ODISHA PURNA CHANDRA PALEI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHARATPUR PS /702 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000556/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/32846/2024 BLAPL/11098/2024	BHISMA DEEP VS STATE OF ODISHA	JIBAN RANJAN DASH VS	JUNAGARH /281 /2024 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000275/2024
47	D-BLAPL/32451/2024 BLAPL/11099/2024	ATUL PANDIT VS STATE OF ODISHA	BAGANTA KUMAR DAS VS	KULIANA /115 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000039/2024
48	D-BLAPL/32296/2024 BLAPL/11100/2024	ARUNA NAYAK@ARUNA KUMAR NAYAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	NARASINGHPUR /88 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000054/2022
49	D-BLAPL/31136/2024 BLAPL/11101/2024	KARTIKA SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BELLAGUNTHA /305 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000197/2024
50	D-BLAPL/32257/2024 BLAPL/11102/2024	UTTAM PRADHAN @ KHANDI UTTAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /528 /2024 JMFC, POLSARA(Ganjam) GR/0000523/2024
51	D-BLAPL/32857/2024 BLAPL/11103/2024	BISWA BIJAYA SINGH VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /641 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001715/2024
52	D-BLAPL/32100/2024 BLAPL/11104/2024	PUTLU SINGH @ SONKAR VS STATE OF ODISHA	SATYAPADA SHARMA VS	BANDOMUNDA /10 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund) ST/0000254/2023
53	D-BLAPL/31973/2024 BLAPL/11105/2024	SAGAR RANJAN BALA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000013/2024
54	D-BLAPL/32868/2024 BLAPL/11106/2024	SUNIL MAHARANA @ SONI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000391/2024
55	D-BLAPL/32867/2024 BLAPL/11107/2024	ALOK MALLIK @ ALOK MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /467 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000462/2024
56	D-BLAPL/32041/2024 BLAPL/11108/2024	CHANCHIRA @ CHANCHERA MAJHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /77 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000071/2024
57	D-BLAPL/32425/2024	RAMAKANT BEHERA	BISWORANJAN SWAIN	UDALA /333 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11109/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
58	D-BLAPL/32866/2024 BLAPL/11110/2024	SANKAR ACHARYA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	CT/0000893/2023 KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000391/2024
59	D-BLAPL/31385/2024 BLAPL/11111/2024	ABDUL REHEMAN @ RAJU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /36 /2022 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000035/2022
60	D-BLAPL/32094/2024 BLAPL/11112/2024	SASIBHUSAN PALAI VS STATE OF ODISHA	LALATENDU PAL VS	TANGARPALI /49 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000120/2024
61	D-BLAPL/31106/2024 BLAPL/11113/2024	SAMIR KUMAR ROUT VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BARAMBA /227 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000171/2024
62	D-BLAPL/32571/2024 BLAPL/11114/2024	PARSURAM LALIT VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /34 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000033/2023
63	D-BLAPL/32859/2024 BLAPL/11115/2024	NABIN LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /162 /2023 ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000017/2024
64	D-BLAPL/32976/2024 BLAPL/11116/2024	K. GURUMURTY REDDY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BERHAMPUR SADAR /539 /2023 ADHOC ADDL.DIST. AND SESSIONS JUDGE, Spl/0000216/2023
65	D-BLAPL/31415/2024 BLAPL/11117/2024	GOPAL MAHANANDA @ GOPAL NAG VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SINDHIKELA PS /290 /2023 ADDL.SSESSIONS JUDGE,KANTABANJINGI SC/0000018/2024
66	D-BLAPL/32864/2024 BLAPL/11118/2024	SANJAY NAHAK @ GUNDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000391/2024
67	D-BLAPL/32974/2024 BLAPL/11119/2024	SMRUTI SEKHAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,KORAPUT(Koraput) GR/0000707/2024
68	D-BLAPL/31910/2024 BLAPL/11120/2024	KARUNAKAR MAJHI VS	AMIT KUMAR NATH VS	CHHENDIPADA /51 /2013 SPL.JUDGE,ANGUL(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/32969/2024 BLAPL/11121/2024	STATE OF ODISHA SANJU VISHWAKARMA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	Spl/000027/2013 KORAPUT GRPS /24 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000099/2024
70	D-BLAPL/32126/2024 BLAPL/11122/2024	PRASANTA PODAR @ PODDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000025/2024
71	D-BLAPL/32372/2024 BLAPL/11123/2024	PADU @ PADMA CHARAN PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 JMFC, KANAS(Puri) GR/0000226/2024
72	D-BLAPL/32966/2024 BLAPL/11124/2024	ABHIMANYU SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BADABAZAR /130 /2024 ADHOC ADDL.DIST. AND SESSIONS JUDGE ST/0000377/2024
73	D-BLAPL/32280/2024 BLAPL/11125/2024	LITU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000022/2024
74	D-BLAPL/32997/2024 BLAPL/11126/2024	JYOTI RANJAN SAGAR @ RAJA VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /165 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGANGA CT/0000619/2024
75	D-BLAPL/32962/2024 BLAPL/11127/2024	NARASINGH KHATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000094/2020
76	D-BLAPL/32540/2024 BLAPL/11128/2024	PRAMOD KUMAR SINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	RAIRANGPUR TOWN /256 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR CT/0000914/2024
77	D-BLAPL/33001/2024 BLAPL/11129/2024	DUSMANTA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000008/2024
78	D-BLAPL/33002/2024 BLAPL/11130/2024	TUKUNA POLAI VS STATE OF ODISHA	HARIPAD MOHANTY VS	KABISURYANAGAR /198 /2022 ADJ,KODALA(Ganjam) ST/0000180/2024
79	D-BLAPL/32942/2024 BLAPL/11131/2024	SAGAR GHADEI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BADABAZAR /174 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001079/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-BLAPL/32957/2024 BLAPL/11132/2024	BAIDU BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
81	D-BLAPL/33075/2024 BLAPL/11133/2024	SIVRAM KEWAT VS STATE OF ODISHA	SITIKANT MISHRA VS	SONEPUR /110 /2020 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000009/2020
82	D-BLAPL/33375/2024 BLAPL/11134/2024	GULSHAN KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /90 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000069/2024
83	D-BLAPL/32994/2024 BLAPL/11135/2024	MITU MAJHI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /44 /2024 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000063/2024
84	D-BLAPL/32933/2024 BLAPL/11136/2024	MALAYA SAHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /500 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001697/2024
85	D-BLAPL/32931/2024 BLAPL/11137/2024	GHASIRAM MARANDI @ THULU VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /122 /2020 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000015/2021
86	D-BLAPL/32929/2024 BLAPL/11138/2024	GANESH SANDHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /374 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000059/2024
87	D-BLAPL/33015/2024 BLAPL/11139/2024	TULARAM AMANATYA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE MAHILA /163 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001066/2024
88	D-BLAPL/32912/2024 BLAPL/11140/2024	MINI MURMU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /480 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001914/2024
89	D-BLAPL/33006/2024 BLAPL/11141/2024	TIKALAL DURIA @ TIKELAL DURIA VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /93 /2024 ADJ,UMERKOTE(Nabarangapur) CT/0000021/2024
90	D-BLAPL/33016/2024 BLAPL/11142/2024	GINI @ MINI ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /188 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000265/2024
91	D-BLAPL/33010/2024	NIRANJAN JENA	SUSHANTA KUMAR MISHRA	TIHIDI /312 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11143/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0001675/2024
92	D-BLAPL/33030/2024 BLAPL/11144/2024	SK.TAMIR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CDA-II /44 /2021 2ND ADJ,CUTTACK(Cuttack) Spl/0000015/2021
93	D-BLAPL/33022/2024 BLAPL/11145/2024	DILLIP SAHU @ DILLIP SAHOO VS STATE OF ODISHA	JATINDRA KUMAR NAYAK VS	BALUGAON P.S. /103 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000216/2024
94	D-BLAPL/33039/2024 BLAPL/11146/2024	PURNA CHANDRA DWARY @ DWARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000035/2024
95	D-BLAPL/32892/2024 BLAPL/11147/2024	KARUNAKAR MAJHI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BERHAMPUR /129 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000578/2024
96	D-BLAPL/30818/2024 BLAPL/11148/2024	FIROJ KHAN VS STATE OF ODISHA	PRADIPTA VARMA VS	KHALLIKOTE /622 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001433/2024
97	D-CMAPL/43415/2024 CMAPL/385/2024	SUDHIR KUMAR SATPATHY VS CESU, BBSR	ADV VS	// () //
98	D-CMP/45482/2024 CMP/1252/2024	PRAHALLAD PATRA VS LAXMIKANTA PATRA	TRILOCHAN NANDA VS	// S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH CS/0000004/2024
99	D-CMP/45959/2024 CMP/1253/2024	M/S KALINGA BUILDERS PVT.LTD.,KHURDA VS GYANA RANJAN SHARMA	SANDIPANI MISRA VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000005/2016
100	D-CMP/43269/2024 CMP/1254/2024	MAMATA BAI VS ABHAY KUMAR SINGH	NITYANANDA BEHURIA VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000194/2023
101	D-CMP/43256/2024 CMP/1255/2024	MAMATA BAI VS MADHUSMITA PATTANAIAK	NITYANANDA BEHURIA VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000195/2023
102	D-CMP/45586/2024 CMP/1256/2024	SATYABRATA DASH VS	TUSAR KUMAR MISHRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/45289/2024 CONTC/7577/2024	MONALISHA MISHRA ABHINNA KUMAR SWAIN @ ABHINNA KU SWAIN VS ASHISH THAKARE, I.A.S.	ADV VS	CS/0000298/2020 // ()
104	D-CONTC/45515/2024 CONTC/7578/2024	GANESWAR SAHOO VS ANSUMAN SATAPATHY, OAS	ADV. VS	// () //
105	D-CONTC/46126/2024 CONTC/7579/2024	GANESWAR SAHOO VS ASWARTHY S., IAS	DEBASIS ROUT VS	// () //
106	D-CONTC/46232/2024 CONTC/7580/2024	PRAMOD KUMAR DASH VS ARVIND AGRAWAL, I.A.S,	ADV. VS	// () //
107	D-CONTC/46233/2024 CONTC/7581/2024	GAYAMANI MOHAPATRA VS S. ASWATHY, I.A.S,	ADV. VS	// () //
108	D-CONTC/46256/2024 CONTC/7582/2024	SAKUNTALA PARHI VS S. ASWATHY, I.A.S,	ADV. VS	// () //
109	D-CONTC/46258/2024 CONTC/7583/2024	PREMALATA DAS VS S. ASWATHY, I.A.S,	ADV. VS	// () //
110	D-CONTC/46261/2024 CONTC/7584/2024	JHUNITA BEHERA VS S. ASWATHY, I.A.S,	ADV. VS	// () //
111	D-CONTC/44775/2024 CONTC/7585/2024	BASHISTHA KUMAR PRADHAN VS SASWAT MISHRA, IAS	ADV. VS	// () //
112	D-CONTC/44791/2024 CONTC/7586/2024	SASMITA KUMARI PADHI VS SASWAT MISHRA, IAS	ADV. VS	// () //
113	D-CONTC/44801/2024 CONTC/7587/2024	ARJUN SABAR VS SASWAT MISHRA, IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/43770/2024 CONTC/7588/2024	MAHE AFROJ BEGUM VS SITANSU KUMAR ROUT, DIRECTOR, OBC, MINORITEIS AND BACKWARD CLASSES WELFARE DEPT., BBSR	ALOK KUMAR MOHAPATRA VS	// 0
115	D-CONTC/43931/2024 CONTC/7589/2024	NIRANJAN ROUT VS KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY	ADV. VS	// 0
116	D-CONTC/45509/2024 CONTC/7590/2024	B.V. ASHOK ACHARI VS SANTOSH KUMAR, CHIEF MANAGER-CUM-AO, UCO BANK, ASHOK NAGAR BRANCH	ANJAN KUMAR JENA VS	// 0
117	D-CONTC/45606/2024 CONTC/7591/2024	BIJAYA KUMAR AGARWALA VS SUBHAM SAXENA, IAS	ADV. VS	// 0
118	D-CONTC/45612/2024 CONTC/7592/2024	UTTAM KUMAR MAHAPATRA VS SUSHANTA DAS, DIRECTOR SECONDARY EDUCATION	ADV. VS	// 0
119	D-CONTC/46270/2024 CONTC/7593/2024	MANAS KUMAR SETHI VS SHUSHUMARANI DEVI, ADDL. SECY. REVENUE AND D.M	ADV. VS	// 0
120	D-CONTC/46287/2024 CONTC/7594/2024	SURENDRA PANDA VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0
121	D-CONTC/46299/2024 CONTC/7595/2024	MIHIR KUMAR PARIDA VS KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK	ADV. VS	// 0
122	D-CONTC/46349/2024 CONTC/7596/2024	RAJMOHAN SENAPATI VS RAJANI JANI, ADDL DIRECTOR, SURVEY AND MAP PUBLICATION, ODISHA	ADV. VS	// 0
123	D-CONTC/46384/2024 CONTC/7597/2024	SHANKAR MUDULI VS SATYABRATA SAHU, I.A.S.,	ADV. VS	// 0
124	D-CONTC/46273/2024 CONTC/7598/2024	SOUMYAKANTA PATRA VS DEORANJAN KUMAR SINGH, I.A.S.,	ADV. VS	// 0
125	D-CONTC/46415/2024	ABHAYA KUMAR BISWAL	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7599/2024	VS	VS	0
126	D-CONTC/46418/2024	ARAVIND AGRAWAL, I.A.S,	ADV.	//
	CONTC/7600/2024	SATYABRAT SWAIN	VS	0
127	D-CONTC/46422/2024	ARAVIND AGRAWAL, I.A.S,	ADV.	//
	CONTC/7601/2024	PRAVATI MISHRA	VS	0
128	D-CONTC/46425/2024	ARAVIND AGRAWAL, I.A.S,	ADV.	//
	CONTC/7602/2024	PRANAYA KUMAR THATOI	VS	0
129	D-CONTC/46431/2024	ARAVIND AGRAWAL, I.A.S,	ADV.	//
	CONTC/7603/2024	SHIBA PRASAD SAHOO	VS	0
130	D-CONTC/45995/2024	ARAVIND AGRAWAL, I.A.S,	ADV.	//
	CONTC/7604/2024	PRADEEPTA KUMAR MOHANTY	VS	0
131	D-CONTC/46001/2024	SUSHIL KUMAR LOHANI, I.A.S,	ADV.	//
	CONTC/7605/2024	NIHAR RANJAN SAMAL	VS	0
132	D-CONTC/46366/2024	KRUSHNA CHANDRA NAYAK, O.E.S,	ADV.	//
	CONTC/7606/2024	MADHUSUDAN RATH	VS	0
133	D-CONTC/46392/2024	NIRANJAN BEHERA, D.E.O,JAGATSINGHPUR	ADV.	//
	CONTC/7607/2024	TRILOCHAN MISHRA	VS	0
134	D-CONTC/46395/2024	SALINI PANDIT, I.A.S,	ADV.	//
	CONTC/7608/2024	KESHAB BEHERA	VS	0
135	D-CONTC/46405/2024	ANU GARG, SECY.,W.R DEPT.	ADV.	//
	CONTC/7609/2024	PRADIP KUMAR PATEL	VS	0
136	D-CONTC/46407/2024	ARAVIND AGRAWAL, I.A.S,	ADV.	//
	CONTC/7610/2024	ASHOK KUMAR SWAIN	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/46414/2024 CONTC/7611/2024	ARAVIND AGRAWAL, I.A.S, ARATI RATHA VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// // ()
138	D-CONTC/39767/2024 CONTC/7612/2024	ADAIT CHARAN BHOL VS DR. MAHESWAR SWAIN, DIRECTOR,P.R AND D.W DEPT.	ADV. VS	// // ()
139	D-CONTC/46566/2024 CONTC/7613/2024	PADMABATI DAS VS S. ASWATHY I.A.S,	ADV. VS	// // ()
140	D-CRLA/31100/2024 CRLA/1094/2024	AJAY NATH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /149 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000176/2023
141	D-CRLA/32233/2024 CRLA/1095/2024	DEBARAJ DIGAL VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	GOCHHAPADA /26 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000012/2023
142	D-CRLA/31667/2024 CRLA/1096/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DHARMASALA /89 /2018 ADHOC ADDL. DIST. AND SESSIONS JU CT/0000146/2018
143	D-CRLA/32698/2024 CRLA/1097/2024	BHASKAR BISWAL VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	PARLAKHEMUNDI /8 /2020 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000036/2020
144	D-CRLLP/31868/2024 CRLLP/52/2024	RAMA CHANDRA @ RAMA CHANDRA SETHY VS PRAFULLA KUMAR ROUT	RASHMI KANTA ACHARYA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000116/2017
145	D-CRLMC/32248/2024 CRLMC/4152/2024	NILAMADHAB PATRA@NEELA PATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /166 /2024 DISTRICT & SESIONS JUDGE,BARIPAD. GR/0000026/2024
146	D-CRLMC/30723/2024 CRLMC/4153/2024	REETANJALI BARAL @ MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 J.M.F.C.,KONARK(Puri) EC/0000054/2022
147	D-CRLMC/31911/2024 CRLMC/4154/2024	CHINTU @ CHANDAN KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	TOMKA /18 /2005 ASSISTANT SESSIONS JUDGE,JAJPUR R CT/0000099/2015

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/32010/2024 CRLMC/4155/2024	RAGHU SAHU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	//0 S.D.J.M.,BARGARH(Bargarh) CT/0001211/2020
149	D-CRLMC/30719/2024 CRLMC/4156/2024	BISWAJIT ROUT VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	CUTTACK VIGILANCE /51 /2003 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000017/2024
150	D-CRLMC/32316/2024 CRLMC/4157/2024	ABINASH BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	GONDIA /280 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000048/2024
151	D-CRLMC/31242/2024 CRLMC/4158/2024	MANTU MAJHI VS STATE OF ODISHA	PADMALOCHAN MOHANTY VS	BALASORE SADAR /243 /2023 J.M.F.C.,BALASORE(Baleshwar) CT/0000480/2023
152	D-CRLMC/32001/2024 CRLMC/4159/2024	KRUTIBASA SAHU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BASTA /92 /2024 J.M.F.C.,BASTA(Baleshwar) MISCA/0000068/2024
153	D-CRLMC/32074/2024 CRLMC/4160/2024	BINOD PARIDA @ BINOD KUMAR PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BALIANTA P.S. /79 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000341/2024
154	D-CRLMC/32104/2024 CRLMC/4161/2024	MANTU @ BISWARANJAN DAS @ NAYAK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /189 /1996 S.D.J.M.,JAJPUR(Jajapur) GR/0000189/1996
155	D-CRLMC/32659/2024 CRLMC/4162/2024	JYOTI RANJAN NANDA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	RENGALI (SAMBALPUR) /3 /2019 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000001/2019
156	D-CRLMC/32483/2024 CRLMC/4163/2024	ITISHREE MALLICK VS SANTI DEI	BIBHUTI BHUSAN MISHRA (2) VS	// DISTRICT & SESSIONS JUDGE,CUTTAC CRREV/0000100/2024
157	D-CRLMC/32560/2024 CRLMC/4164/2024	NABA KISHORE NAIK VS SANJAY KUMAR PANDEY	PABITRA KUMAR NAYAK VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS ICC/0000246/2023
158	D-CRLMC/32619/2024 CRLMC/4165/2024	PURNA CHANDRA BARIK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu CRA/0000040/2019
159	D-CRLMC/32706/2024	BIJAY ROUT	BIBEKANANDA BHUYAN	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4166/2024	VS DILLIP KUMAR NAYAK	VS	1ST ADJ,CUTTACK(Cuttack) CRREV/0000082/2023
160	D-CRLMC/32707/2024 CRLMC/4167/2024	BIJAY ROUT VS DILLIP KUMAR NAYAK	BIBEKANANDA BHUYAN VS	/ /0 1ST ADJ,CUTTACK(Cuttack) CRREV/0000083/2023
161	D-CRLMC/32708/2024 CRLMC/4168/2024	BIJAY ROUT VS DILLIP KUMAR NAYAK	BIBEKANANDA BHUYAN VS	/ /0 1ST ADJ,CUTTACK(Cuttack) CRREV/0000080/2023
162	D-CRLMC/32633/2024 CRLMC/4169/2024	NARASINGHA KHEMUNDU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOIPARIGUDA /252 /2022 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001154/2022
163	D-CRLMC/32979/2024 CRLMC/4170/2024	RAJENDRA MOHANTY VS REPUBLIC OF INDIA	S.SUDHANSU KUMAR SUBUDHI VS	BHUBANESWAR CBI /16 /2010 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000014/2012
164	D-CRLMC/32807/2024 CRLMC/4171/2024	KRUSHNA @ SAGAR MAIRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 S.D.J.M.,KORAPUT(Koraput) GR/0000347/2011
165	D-CRLMC/28920/2024 CRLMC/4172/2024	ASMA PARWEEN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SPL.TASK FORCE /8 /2018 S.D.J.M.,KENDRAPARA(Kendrapara) CRMC/0000065/2024
166	D-CRLMC/30281/2024 CRLMC/4173/2024	HIMANSU SEKHAR DAS VS STATE OF ODISHA	DEBASHIS NANDA VS	JATNI P.S. /372 /2020 JMFC, JATNI(Khordha) GR/0000394/2020
167	D-CRLMC/31156/2024 CRLMC/4174/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BASELI SAHI PS /30 /2019 S.D.J.M.,PURI(Puri) GR/0000698/2019
168	D-CRLMC/31343/2024 CRLMC/4175/2024	KOKA EKKA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /87 /2019 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000092/2019
169	D-CRLMC/31041/2024 CRLMC/4176/2024	SANTOSH KUMAR ROUL VS STATE OF ODISHA(VIG.)	JAYDEEP PAL VS	CUTTACK VIGILANCE /29 /2023 SPECIAL JUDGE(VIGILANCE),DHENKA TR/0000001/2024
170	D-CRLMC/32710/2024 CRLMC/4177/2024	BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	/ /0 1ST ADJ,CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/32711/2024 CRLMC/4178/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS DILLIP KUMAR NAYAK	BIBEKANANDA BHUYAN VS	CRREV/0000078/2023 / /0 1ST ADJ,CUTTACK(Cuttack)
172	D-CRLMC/33153/2024 CRLMC/4179/2024	ABHAYA KUMAR SAHOO VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CRREV/0000085/2023 SPL.TASK FORCE /15 /2019 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar)
173	D-CRLMC/32712/2024 CRLMC/4180/2024	BIJAY ROUT VS DILLIP KUMAR NAYAK	BIBEKANANDA BHUYAN VS	GR/0001196/2019 / /0 1ST ADJ,CUTTACK(Cuttack)
174	D-CRLMC/32282/2024 CRLMC/4181/2024	ARJUNA PALATASINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CRREV/0000084/2023 NIRAKARPUR /276 /2022 J.M.F.C,TANGI(Khordha) GR/0000815/2022
175	D-CRLMC/32649/2024 CRLMC/4182/2024	PRATAP KUMAR DALEI VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	KHURDA P.S. /338 /2004 ASST. SESSIONS JUDGE(W.C.),KHURDA GR/0000956/2004
176	D-CRLMC/32838/2024 CRLMC/4183/2024	LAMBODAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /191 /2009 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000098/2009
177	D-CRLMC/32851/2024 CRLMC/4184/2024	SANJAY BANSAL VS STATE OF ODISHA(VIG)	SOUMIK SPANDAN TRIPATHY VS	CUTTACK VIGILANCE /25 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000053/2015
178	D-CRLMC/32799/2024 CRLMC/4185/2024	KRUSHNA @ SAGAR MAIRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /16 /2011 S.D.J.M.,KORAPUT(Koraput) GR/0000341/2011
179	D-CRLMC/32922/2024 CRLMC/4186/2024	ARVEEN PANDA VS STATE OF ODISHA	SUJIT KUMAR BISWAL VS	KHANDAGIRI P.S. /225 /2019 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001883/2019
180	D-CRLMC/32771/2024 CRLMC/4187/2024	PRADEEP KUMAR DEEP@PRADIP DIP VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	TITILAGARH /454 /2022 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000541/2022
181	D-CRLMC/32776/2024 CRLMC/4188/2024	SANIA@DEBASIS DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	LALBAG /206 /2021 1ST ADJ,CUTTACK(Cuttack) Spl/0000022/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/32809/2024 CRLMP/1486/2024	HARISHANKAR ROUT @ LITU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	ANGUL TOWN /1018 /2020 () //
183	D-CRLMP/31720/2024 CRLMP/1487/2024	MADHUSMITA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
184	D-CRLMP/32275/2024 CRLMP/1488/2024	JAGANNATH SAHU VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARKOTE /129 /2024 () //
185	D-CRLREV/31092/2024 CRLREV/639/2024	MANAS KUMAR PANDA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	//0 2ND ADJ,CUTTACK(Cuttack) CRA/0000058/2023
186	D-CRLREV/32525/2024 CRLREV/640/2024	HARI@HARIHAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /18 /2006 A.D.J.,ODAGAON(Nayagarh) CRA/0000009/2023
187	D-CRLREV/32648/2024 CRLREV/641/2024	SAROJ MAHARANA@MOHARANA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BERHAMPUR SADAR /19 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000029/2021
188	D-CRLREV/33037/2024 CRLREV/642/2024	R.VENKAT RAMANAN@R.VANKET RAMANANA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	CHAMAKHANDI /93 /2011 C.J.M.,BERHAMPUR(Ganjam) GR/0000367/2011
189	D-CRLREV/33045/2024 CRLREV/643/2024	R.VENKAT RAMANAN@R.VANKET RAMANAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	CHAMAKHANDI /92 /2011 C.J.M.,BERHAMPUR(Ganjam) GR/0000366/2011
190	D-EXP/44223/2024 EXP/26/2024	DR.P.V.MANIBABU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
191	D-FAO/39764/2024 FAO/515/2024	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD,CUTTACK VS MANJU NAIK	RAMANI RANJAN MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000025/2021
192	D-FAO/41550/2024 FAO/516/2024	DWIJABAR SAMANTARAY VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000037/2021
193	D-LAA/39484/2024	DHIREN CHANDRA PRADHAN	SARBESWAR BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	LAA/38/2024	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
194	D-LAA/39553/2024	PRESIDING OFFICER, LAND ACQUISITION, REHABILITATION AND RESETTLEMENT AUTHORITY, SAMBALPUR	MALAYA KUMAR MISHRA	LA/0000372/2023
	LAA/39/2024	SMITARANI SWAIN	VS	//
		VS	VS	THE PO, LAR AND R AUTHORITY, CUT
195	D-MACA/42782/2024	LAND ACQUISITION OFFICER	PRAMOD KUMAR TRIPATHY	LA/0000014/2022
	MACA/1103/2024	D.M., NATIONAL INSURANCE CO.LTD., NAYAPARA	VS	//
		VS	VS	1ST ADDL SESSIONS JUDGE CUM PO,C
		MAHINDRI BEHERA		Mac/0000082/2012
196	D-MACA/44163/2024	D.M.,I.C.I.C.I. LOMBARD GENERAL INSURANCE CO.LTD.,BBSR	ADAM ALI KHAN	//
	MACA/1104/2024	VS	VS	III MACT,DHARAMGARH(Kalahandi)
		TAREY MAJHI		Mac/0000042/2022
197	D-MACA/44168/2024	D.M.,I.C.I.C.I LOMBARD GENERAL INSURANCE CO.LTD.,BBSR	ADAM ALI KHAN	//
	MACA/1105/2024	VS	VS	III MACT,DHARAMGARH(Kalahandi)
		HIRA MAJHI		Mac/0000038/2022
198	D-MACA/44321/2024	ANITA MEHER	PABITRA KUMAR NAYAK	//
	MACA/1106/2024	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		SONU AGARWAL		Mac/0000106/2019
199	D-MACA/46237/2024	PRATIMA BEHERA	PRADEEP KUMAR MISHRA	//
	MACA/1107/2024	VS	VS	II MACT (SD),BERHAMPUR(Ganjam)
		PRAKASH CHANDRA PANDA		Mac/0000055/2024
200	D-MACA/44119/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD,GANJAM	PRAMOD KUMAR TRIPATHY	//
	MACA/1108/2024	VS	VS	II MACT (SD),BERHAMPUR(Ganjam)
		K.BAIRI REDDY		Mac/0000191/2023
201	D-MACA/44124/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.,GANJAM	PRAMOD KUMAR TRIPATHY	//
	MACA/1109/2024	VS	VS	II MACT (SD),BERHAMPUR(Ganjam)
		K. BAIRI REDDY		Mac/0000190/2023
202	D-MACA/45268/2024	THE DIVISIONAL MANGER, THE ORIENTAL INSURANCE CO. LTD., BALANGIR	PRASANTA KUMAR MAHALI	//
	MACA/1110/2024	VS	VS	1ST MACT, BHAWANIPATNA(Kalahandi)
		DHRUB KUMAR AGRAWAL		Mac/0000062/2020
203	D-MACA/45329/2024	MINATI MANDAL	SATYABHUSAN DAS	//
	MACA/1111/2024	VS	VS	DISTRICT AND SESSIONS JUDGE,MALK
		SHOKEN KHAN		Mac/0000011/2022
204	D-MACA/45470/2024	TEJASMAN NAYAK	BISHNU BRATA SINGH	//
	MACA/1112/2024	VS	VS	III MACT,BALASORE(Baleshwar)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-MACA/46005/2024 MACA/1113/2024	DIRECTOR GENERAL OF POLICE , ODISHA CUTTACK SARITA BEHERA VS SANTOSH PRASAD KUSHWAHA	BIRANCHI NARAYAN RATH VS	Mac/0000247/2017 // 3rd M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000038/2017
206	D-MACA/46016/2024 MACA/1114/2024	SUKANTI HARIJAN VS P. MOHAN RAO	RAJIB LOCHAN PATTNAIK VS	// A.D.J.,NAWARANGPUR(Nabarangapur) Mac/0000002/2015
207	D-MACA/46248/2024 MACA/1115/2024	SHOBHA GUPTA VS M/S ASL ENTERPRISES LTD.	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Balashwar) Mac/0000080/2018
208	D-MACA/46285/2024 MACA/1116/2024	PADMASINI BHUE @ BHOI VS SANTOSH KUMAR PANIGRAHI	JAGABANDHU SAHU VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000077/2022
209	D-MATA/43450/2024 MATA/390/2024	TARA PRASAD LIMAI VS JYOSHNA NAYAK	TUKUNA KUMAR MISHRA VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000901/2019
210	D-MATA/45577/2024 MATA/391/2024	ANKITA KAR VS SHIVANKIT DAS	BIKRAM CHANDRA GHADEI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000291/2023
211	D-RPFAM/45929/2024 RPFAM/315/2024	GANESH MAHKUD @ GANESH PRASAD MAHAKUD VS DIPTIMA YEE MAHAKUND	VIJAYA KAR VS	// JUDGE FAMILY COURT, KEONJHAR(Keonjhar) Crp/0000001/2022
212	D-RPFAM/45545/2024 RPFAM/316/2024	CHITTARANJAN PATRA VS SANGHAMITRA BEHERA	JANMEJAYA RAY VS	// JUDGE FAMILY COURT,BHUBANESWAR IA/0000115/2023
213	D-RPFAM/46294/2024 RPFAM/317/2024	NARENDRA SAHOO VS MANJUBALA SAHOO	PRANAB RANJAN CHHATOI VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000182/2023
214	D-RSA/42998/2024 RSA/393/2024	ANKURA CHARANA SAHOO VS SARAT CHANDRA MAJHI	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALINGARAJ RFA/0000030/2019
215	D-RSA/42383/2024 RSA/394/2024	JAMUNA DEVI VS SECRETARY, SARASWATI SISHU MANDIR, KALAHANDI	BIKRAM KESHARI MOHANTY VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000002/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-RSA/46165/2024 RSA/395/2024	SOVARANI SAHOO VS MINAKSHI SAHOO	AJODHYA RANJAN DASH VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000039/2019
217	D-RVWPET/43783/2024 RVWPET/267/2024	SUMANI PATEL VS THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, NUAPADA	ADV. VS	// ()
218	D-RVWPET/44393/2024 RVWPET/268/2024	G.SAIRAM@GALI SAIRAM VS OFFICER ON SPL.DUTY (LR),GUNUPUR, RAYAGADA	PRASANNA KUMAR MISHRA VS	// ()
219	D-RVWPET/46136/2024 RVWPET/269/2024	M/S SRI GOPAL STORE,SAMBALPUR VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI,	ADV VS	// ()
220	D-WA/44396/2024 WA/3009/2024	ANIL KUMAR BEURA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()
221	D-WA/46055/2024 WA/3010/2024	STATE OF ODISHA VS SRINIBASH TRIPATHY	SASWAT DAS,A.G.A VS	// ()
222	D-WA/46235/2024 WA/3011/2024	STATE OF ODISHA VS RAGHUNATH KAR	SANGRAM JENA,A.G.A VS	// ()
223	D-WA/43683/2024 WA/3012/2024	DEEPAK KUMAR DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// ()
224	D-WA/44516/2024 WA/3013/2024	PRAKASH CHANDRA MOHAPATRA VS EXECUTIVE ENGINEER (ELECTRICAL)VIGILANCE AND ENFORCEMENT CELL,BERHAMPUR	SUPRIYO RANJAN MAHAPATRA VS	// ()
225	D-WA/46236/2024 WA/3014/2024	STATE OF ODISHA VS RAJESH KUMAR PARIDA	BIPLAB MOHANTY,A.G.A VS	// ()
226	D-WA/44029/2024 WA/3015/2024	PRATAP TRIPATHY VS MANAGER, NATIONAL INSURANCE COMPANY LTD.,KEONJHAR	DIGAMBARA MISHRA VS	// ()
227	D-WA/40544/2024	NATHA KHARSEL	PRAMOD KISHORE CHAND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/3016/2024	VS REGISTRAR, COOPERATIVE SOCIETIES, ORISSA	VS	0 //
228	D-WA/45267/2024 WA/3017/2024	DEVENDRANATH NAYAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
229	D-WP(C)/44257/2024 WP(C)/27195/2024	HIMANSU GIRI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
230	D-WP(C)/46330/2024 WP(C)/27196/2024	BABAJI CHARAN PANDA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
231	D-WP(C)/45723/2024 WP(C)/27197/2024	DAMODAR DAS VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
232	D-WP(C)/43647/2024 WP(C)/27198/2024	TULU SWAIN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
233	D-WP(C)/44976/2024 WP(C)/27199/2024	NALINIKANT KUNDA @ NALINIKANTA KUNDU VS COLLECTOR, KENDRAPARA	MR. GOPAL AGARWAL VS	// 0 //
234	D-WP(C)/44494/2024 WP(C)/27200/2024	DR.SUDHARANI NAYAK VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
235	D-WP(C)/43378/2024 WP(C)/27201/2024	SRIKANTA GARNAIK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
236	D-WP(C)/44081/2024 WP(C)/27202/2024	SHANTILATA NAYAK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
237	D-WP(C)/44704/2024 WP(C)/27203/2024	SMITANJALI NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
238	D-WP(C)/46074/2024 WP(C)/27204/2024	SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/46264/2024 WP(C)/27205/2024	STATE OF ODISHA BIRANCHI NARAYAN PANDA VS	JNYANANANDA PANDA VS	// // 0
240	D-WP(C)/45067/2024 WP(C)/27206/2024	STATE OF ODISHA RAJA KISHORE SAHU @ RAJ KISHORE SAHU VS	SIDHARTH PRASAD DAS VS	// // 0
241	D-WP(C)/45890/2024 WP(C)/27207/2024	STATE OF ODISHA SANTANU KUMAR SATPATHY VS	SANJIB MOHANTY VS	// // 0
242	D-WP(C)/46339/2024 WP(C)/27208/2024	UTKAL UNIVERSITY KHETRABASI NAYAK VS	NIRANJAN PANDA VS	// // 0
243	D-WP(C)/46271/2024 WP(C)/27209/2024	STATE OF ODISHA SISHIR CHANDRA BARIK VS	ASHIS KUMAR MISHRA VS	// // 0
244	D-WP(C)/45457/2024 WP(C)/27210/2024	STATE OF ODISHA PARAMANAND BIHARI VS	ABINASH PATTJOSHI VS	// // 0
245	D-WP(C)/46385/2024 WP(C)/27211/2024	STATE OF ODISHA BASANTA KUMAR SAHOO VS	SUDHIR KUMAR MALLICK VS	// // 0
246	D-WP(C)/43323/2024 WP(C)/27212/2024	STATE OF ODISHA RASHMITA SAHOO VS	MANOJ KUMAR MOHANTY VS	// // 0
247	D-WP(C)/46272/2024 WP(C)/27213/2024	STATE OF ODISHA DINABANDHU MISHRA VS	ASHIS KUMAR MISHRA VS	// // 0
248	D-WP(C)/46029/2024 WP(C)/27214/2024	UNION OF INDIA BHASKAR LUHA VS	SAURAV TIBREWAL VS	// // 0
249	D-WP(C)/44795/2024 WP(C)/27215/2024	STATE OF ODISHA PRATAP CHANDRA PADHY VS	SAROJA KANTA SAMAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/44164/2024 WP(C)/27216/2024	PINKY JENA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
251	D-WP(C)/44702/2024 WP(C)/27217/2024	RAMESH CHANDRA DEY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
252	D-WP(C)/44839/2024 WP(C)/27218/2024	BAIDYA NATH MAJHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
253	D-WP(C)/45672/2024 WP(C)/27219/2024	ANNAPURNA PRADHAN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
254	D-WP(C)/45367/2024 WP(C)/27220/2024	BHAGBAN DHARUA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
255	D-WP(C)/45678/2024 WP(C)/27221/2024	SASMITA DAS VS SETTLEMENT OFFICER, KHURDA	SUDHIR KUMAR MALLICK VS	// 0 //
256	D-WP(C)/44549/2024 WP(C)/27222/2024	BIRABARA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
257	D-WP(C)/44841/2024 WP(C)/27223/2024	KAILASH CHANDRA PARHI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
258	D-WP(C)/45758/2024 WP(C)/27224/2024	DEBENDRANATH SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
259	D-WP(C)/45707/2024 WP(C)/27225/2024	GHANASHYAM BEHERA VS ADDL. D.M., KHORDHA	ABHAS MOHANTY VS	// 0 //
260	D-WP(C)/44920/2024 WP(C)/27226/2024	SANATAN HOTA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
261	D-WP(C)/45369/2024	TEJARAJ DHARUA	AKSHAYA KUMAR SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27227/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45900/2024 WP(C)/27228/2024	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
263	D-WP(C)/45372/2024 WP(C)/27229/2024	TRUTIYA BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
264	D-WP(C)/44848/2024 WP(C)/27230/2024	M/S SIMULIA COLLEGE, BALASORE VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
265	D-WP(C)/44796/2024 WP(C)/27231/2024	GOREKH CHANDRA NAIK VS STATE OF ORISSA	SAGARIKA SAHOO VS	// 0 //
266	D-WP(C)/44993/2024 WP(C)/27232/2024	TARASHANKAR MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
267	D-WP(C)/45373/2024 WP(C)/27233/2024	DALAGANJAN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
268	D-WP(C)/45666/2024 WP(C)/27234/2024	LALITA BHOI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
269	D-WP(C)/43233/2024 WP(C)/27235/2024	SUMATI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
270	D-WP(C)/45038/2024 WP(C)/27236/2024	NIRANJAN BEHERA VS COLLECTOR, BOUDHA	KISHORE KUMAR MISHRA VS	// 0 //
271	D-WP(C)/45106/2024 WP(C)/27237/2024	BIGHNESWAR SATAPATHY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
272	D-WP(C)/45374/2024 WP(C)/27238/2024	ASHARAM BAGARTY VS	AKSHAYA KUMAR SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/45156/2024 WP(C)/27239/2024	STATE OF ODISHA AKSHAYA KUMAR HOTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	D-WP(C)/45081/2024 WP(C)/27240/2024	STATE OF ODISHA TRINATH TANDI VS	NIRA SUNDAR PANDA VS	// // ()
275	D-WP(C)/45443/2024 WP(C)/27241/2024	STATE OF ODISHA HIMADRI DALPATI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
276	D-WP(C)/44849/2024 WP(C)/27242/2024	STATE OF ODISHA PURNA CHANDRA HALABA VS	RABINDRA NATH PRUSTY VS	// // ()
277	D-WP(C)/45196/2024 WP(C)/27243/2024	STATE OF ODISHA PRAVASANKAR PANDA VS	SUBHADUTTA ROUTRAY VS	// // ()
278	D-WP(C)/46674/2024 WP(C)/27244/2024	STATE OF ODISHA ASISH KUMAR DASH VS	PANCHANAN PANIGRAHI VS	// // ()
279	D-WP(C)/45222/2024 WP(C)/27245/2024	STATE OF ODISHA ANTACHARAN MURMU VS	PRANAB KUMAR SAMANTRAY VS	// // ()
280	D-WP(C)/45951/2024 WP(C)/27246/2024	STATE OF ODISHA TUKUNA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
281	D-WP(C)/43267/2024 WP(C)/27247/2024	STATE OF ODISHA RATNAMANJARI NAG VS	DURGESH NARAYAN RATH VS	// // ()
282	D-WP(C)/45321/2024 WP(C)/27248/2024	STATE OF ODISHA BAIDHAR BHATTA VS	BIPIN KUMAR NAYAK VS	// // ()
283	D-WP(C)/43875/2024 WP(C)/27249/2024	STATE OF ODISHA NARAYAN SAHU VS UNION OF INDIA	SAMEER GUPTA VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/45447/2024 WP(C)/27250/2024	KARNATH MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
285	D-WP(C)/43795/2024 WP(C)/27251/2024	KAMALALANTA MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
286	D-WP(C)/44259/2024 WP(C)/27252/2024	NILADRI SINGH @ NILANDRI SINGH VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/45952/2024 WP(C)/27253/2024	A.JAGADAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
288	D-WP(C)/45471/2024 WP(C)/27254/2024	BARUNA KUMAR PARIDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
289	D-WP(C)/44083/2024 WP(C)/27255/2024	NIRANJAN KUMURA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
290	D-WP(C)/45127/2024 WP(C)/27256/2024	LILIMA GANTAYAT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
291	D-WP(C)/45506/2024 WP(C)/27257/2024	N.SANTA RAO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
292	D-WP(C)/45953/2024 WP(C)/27258/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
293	D-WP(C)/46058/2024 WP(C)/27259/2024	PARESHNATH BEHERA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION, BBSR	SANDHYARANI PANI VS	// 0 //
294	D-WP(C)/45201/2024 WP(C)/27260/2024	LINGARAJ PASAYAT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
295	D-WP(C)/44784/2024	BIBHUDUTTA MOHAPATRA	SAROJA KANTA SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27261/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/46062/2024 WP(C)/27262/2024	SANJAY KUMAR PANDEY VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
297	D-WP(C)/45456/2024 WP(C)/27263/2024	GAGANE HARIJAN VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
298	D-WP(C)/45954/2024 WP(C)/27264/2024	BUDU NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
299	D-WP(C)/45651/2024 WP(C)/27265/2024	SANJAY KUMAR BEHERA VS THE LEARNED JUDGE, FAMILY COURT, KENDRAPARA	MANORANJAN DASH VS	// 0 //
300	D-WP(C)/46436/2024 WP(C)/27266/2024	BIMALA KUMARI MOHANTY VS REGISTRAR OF CO-OP SOCIETIES, ODISHA, BBSR	BHABANI SANKAR DAS VS	// 0 //
301	D-WP(C)/45810/2024 WP(C)/27267/2024	ARTATRAN BEHERA VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
302	D-WP(C)/46067/2024 WP(C)/27268/2024	NAYAN TARA NANDA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION, BBSR	SANDHYARANI PANI VS	// 0 //
303	D-WP(C)/45915/2024 WP(C)/27269/2024	NALU @ LALMOHAN SINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
304	D-WP(C)/45956/2024 WP(C)/27270/2024	KRUSHNA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
305	D-WP(C)/45961/2024 WP(C)/27271/2024	RAJASHREE GOUDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
306	D-WP(C)/46027/2024 WP(C)/27272/2024	DR. SUSHREE SANGEETA KAR VS	BHABANI SANKAR TRIPATHY (1) VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/45685/2024 WP(C)/27273/2024	STATE OF ODISHA BINIDINI OJHA VS TAHASILDAR, BBSR	SUDHANSU SEKHAR JENA VS	// // 0 //
308	D-WP(C)/45193/2024 WP(C)/27274/2024	SMRUTIREKHA RUP VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
309	D-WP(C)/45962/2024 WP(C)/27275/2024	AMULYA KUMAR PATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
310	D-WP(C)/45771/2024 WP(C)/27276/2024	PRATAP KISHOR PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
311	D-WP(C)/46030/2024 WP(C)/27277/2024	PRANAY KUMAR SINGH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
312	D-WP(C)/45966/2024 WP(C)/27278/2024	TUSAR KANTA BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
313	D-WP(C)/45649/2024 WP(C)/27279/2024	SUSHIL KUMAR NAYAK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
314	D-WP(C)/46008/2024 WP(C)/27280/2024	BHUBANESWAR DEHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
315	D-WP(C)/45300/2024 WP(C)/27281/2024	BIKRAM KESHARI SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
316	D-WP(C)/45727/2024 WP(C)/27282/2024	ASTARANG SANSKRIT HIGHER SECONDARY SCHOOL,PURI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
317	D-WP(C)/45830/2024 WP(C)/27283/2024	MUKESH KUMAR SHARMA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/45459/2024 WP(C)/27284/2024	RAMDAS NAIK VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
319	D-WP(C)/46042/2024 WP(C)/27285/2024	M/S QUALICUM SOLUTIONS PVT.LTD, KOLKATA VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
320	D-WP(C)/45773/2024 WP(C)/27286/2024	PADMA CHARAN PATNAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
321	D-WP(C)/45460/2024 WP(C)/27287/2024	AKADASI DOMB @ EKADASI DOMB VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
322	D-WP(C)/46050/2024 WP(C)/27288/2024	GOPINATH PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/45971/2024 WP(C)/27289/2024	JITENDRA KUMAR SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
324	D-WP(C)/45873/2024 WP(C)/27290/2024	JULI MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
325	D-WP(C)/46010/2024 WP(C)/27291/2024	SAKAMBARI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
326	D-WP(C)/46134/2024 WP(C)/27292/2024	TUMBANATH PANDA VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //
327	D-WP(C)/46011/2024 WP(C)/27293/2024	PUSPALATA JANI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
328	D-WP(C)/45775/2024 WP(C)/27294/2024	SUDARSAN MOHARANA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	D-WP(C)/45909/2024	GOBARDHAN NAIK	PURNA CHANDRA MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27295/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/45776/2024 WP(C)/27296/2024	PRATAP KUMAR MOHINI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
331	D-WP(C)/46040/2024 WP(C)/27297/2024	DOLA GOBINDA SAHOO VS AT-BANABIHARIPADA, P.O- OLD TOWN, KEONJHAR ,DIST-KEONJHAR, PIN 758002.	SIDHARTHA SWAIN VS	// 0 //
332	D-WP(C)/46688/2024 WP(C)/27298/2024	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
333	D-WP(C)/42647/2024 WP(C)/27299/2024	SAROJINI BHUYAN @ PATRA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
334	D-WP(C)/45941/2024 WP(C)/27300/2024	MAHESH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
335	D-WP(C)/45689/2024 WP(C)/27301/2024	SANATAN PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
336	D-WP(C)/45943/2024 WP(C)/27302/2024	KRUSHNA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
337	D-WP(C)/45964/2024 WP(C)/27303/2024	KRUPASINDHU JENA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
338	D-WP(C)/45986/2024 WP(C)/27304/2024	PADMALAVA MOHANTY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
339	D-WP(C)/46170/2024 WP(C)/27305/2024	EXCELLENT ENGICON PVT.LTD,JAJPUR VS RESERVE BANK OF INDIA	ARUN KUMAR BUDHIA VS	// 0 //
340	D-WP(C)/45892/2024 WP(C)/27306/2024	PRASANNA KUMAR DASH VS	ABHAYA KUMAR SHARMA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/45103/2024 WP(C)/27307/2024	ODISHA GRAMYA BANK, BBSR DHYNARANJAN SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0 //
342	D-WP(C)/43476/2024 WP(C)/27308/2024	NARENDRA BISWAL VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
343	D-WP(C)/45784/2024 WP(C)/27309/2024	NILIMA BARLA @ KUJUR VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
344	D-WP(C)/46465/2024 WP(C)/27310/2024	DILLIP DAS @ DILIP KUMAR DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
345	D-WP(C)/43779/2024 WP(C)/27311/2024	JYOTIRMAYA PATEL VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
346	D-WP(C)/45918/2024 WP(C)/27312/2024	RATAN PRAVA SHARMA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
347	D-WP(C)/45521/2024 WP(C)/27313/2024	ASHISH KUMAR SAHOO VS MAHANADI COALFIELDS LTD, SAMBALPUR	BIBHU PRASAD DAS VS	// 0 //
348	D-WP(C)/46471/2024 WP(C)/27314/2024	KAMAL KRUSHNA DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
349	D-WP(C)/44316/2024 WP(C)/27315/2024	SABITARANI CHAND VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
350	D-WP(C)/45922/2024 WP(C)/27316/2024	PURNA CHANDRA DASH VS BHARAT PETROLEUM COMPANY LTD, MUMBAI	TAPAS KUMAR ACHARYA VS	// 0 //
351	D-WP(C)/46549/2024 WP(C)/27317/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/46511/2024 WP(C)/27318/2024	SIBA NAHAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
353	D-WP(C)/46476/2024 WP(C)/27319/2024	SAPAN KUMAR BHUYAN VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
354	D-WP(C)/45819/2024 WP(C)/27320/2024	TARESWAR PAIKARAY VS GOVT. OF INDIA	AMITAV DAS VS	// 0 //
355	D-WP(C)/46381/2024 WP(C)/27321/2024	GOBINDA CHANDRA SUNAMAJHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
356	D-WP(C)/45948/2024 WP(C)/27322/2024	SUNIL KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
357	D-WP(C)/46290/2024 WP(C)/27323/2024	MAHANADI BASIN POWER LIMITED, BBSR VS COMMNR. OF CT AND GST, CUTTACK	JANMEJAYA DASH VS	// 0 //
358	D-WP(C)/46484/2024 WP(C)/27324/2024	SUKUMAR PAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
359	D-WP(C)/45640/2024 WP(C)/27325/2024	ARUNA LENKA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
360	D-WP(C)/45233/2024 WP(C)/27326/2024	SANTOSH KUMAR MAHARANA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
361	D-WP(C)/46081/2024 WP(C)/27327/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
362	D-WP(C)/46719/2024 WP(C)/27328/2024	IMECO OVERSEAS PRIVATE LIMITED, KOLKATA VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
363	D-WP(C)/46275/2024	SWARNALAXMI MAHAPATRA	BIRAJA PRASANNA DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27329/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/46492/2024 WP(C)/27330/2024	MANIKA MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
365	D-WP(C)/45351/2024 WP(C)/27331/2024	MAHANA BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
366	D-WP(C)/45234/2024 WP(C)/27332/2024	UMA BHUE @ UMADINI BHUE VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
367	D-WP(C)/45366/2024 WP(C)/27333/2024	CHAMARU DHARUA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
368	D-WP(C)/45974/2024 WP(C)/27334/2024	STATE OF ODISHA VS PURNA CHANDRA PANDA	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
369	D-WP(C)/45949/2024 WP(C)/27335/2024	A. VENKAR RAO VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// 0 //
370	D-WP(C)/46495/2024 WP(C)/27336/2024	LALU BERA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
371	D-WP(C)/45476/2024 WP(C)/27337/2024	BRUNDABAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
372	D-WP(C)/45479/2024 WP(C)/27338/2024	GIRISH MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
373	D-WP(C)/45975/2024 WP(C)/27339/2024	STATE OF ODISHA VS PURNA CHANDRA SAHOO	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
374	D-WP(C)/45252/2024 WP(C)/27340/2024	BABITA SENAPATI VS	ANAM CHARAN PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/45977/2024 WP(C)/27341/2024	STATE OF ODISHA STATE OF ODISHA VS SAMIR KUMAR ROUT	SANGRAM KESHARI JENA,A.G.A VS	// // 0 //
376	D-WP(C)/46583/2024 WP(C)/27342/2024	TRIVENI ACADEMY OF MEDICAL SCIENCES, KEONJHAR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
377	D-WP(C)/45978/2024 WP(C)/27343/2024	STATE OF ODISHA STATE OF ODISHA VS GADADHAR PANDA	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
378	D-WP(C)/45976/2024 WP(C)/27344/2024	STATE OF ODISHA VS KEDARNATH MALLIK	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
379	D-WP(C)/46779/2024 WP(C)/27345/2024	SUVENDU KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
380	D-WP(C)/45352/2024 WP(C)/27346/2024	M/S GARGSON PROPERTIES PVT, LTD, KHURDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
381	D-WP(C)/46068/2024 WP(C)/27347/2024	KALISHANKAR SAHOO VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
382	D-WP(C)/46303/2024 WP(C)/27348/2024	SHASHIKANTA JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
383	D-WP(C)/46754/2024 WP(C)/27349/2024	AKSHAYA KUMAR PALTASINGH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
384	D-WP(C)/46461/2024 WP(C)/27350/2024	SUBHALAXMI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
385	D-WP(C)/45255/2024 WP(C)/27351/2024	GHANASHYAM MAHANA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/45965/2024 WP(C)/27352/2024	SRIKANTA ROUT VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// 0 //
387	D-WP(C)/45333/2024 WP(C)/27353/2024	KRUSHNA CHANDRA MUDULI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
388	D-WP(C)/46169/2024 WP(C)/27354/2024	MANIK HANS VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
389	D-WP(C)/42643/2024 WP(C)/27355/2024	KHETRABASI LENKA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
390	D-WP(C)/46587/2024 WP(C)/27356/2024	TRIVENI ACADEMY OF MEDEICAL SCIENCES, KEONJHAR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
391	D-WP(C)/46171/2024 WP(C)/27357/2024	NIBARAN ROUT VS COMMISSIONER, GST AND CE, BBSR	ASIT KUMAR DASH VS	// 0 //
392	D-WP(C)/46009/2024 WP(C)/27358/2024	SOUBHAGYA KUMAR JENA VS THE BRANCH MANAGER, BANK OF BARODA, RENGALI	BIKRAM CHANDRA GHADEI VS	// 0 //
393	D-WP(C)/45376/2024 WP(C)/27359/2024	BUDU SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
394	D-WP(C)/43654/2024 WP(C)/27360/2024	MAHANTI MAJHI VS UNION OF INDIA	AUROVINDA MOHANTY VS	// 0 //
395	D-WP(C)/46228/2024 WP(C)/27361/2024	PRITINANDA PRADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
396	D-WP(C)/46445/2024 WP(C)/27362/2024	ASWINI KUMAR GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
397	D-WP(C)/46184/2024	BABULI BARIK	SUKANTA KUMAR NAYAK (2)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27363/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/46453/2024 WP(C)/27364/2024	SUKADEV MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
399	D-WP(C)/45377/2024 WP(C)/27365/2024	MADHUSUDAN BUDEK @ BUDAK VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
400	D-WP(C)/46460/2024 WP(C)/27366/2024	RAOSAN ALLI KHAN VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
401	D-WP(C)/46185/2024 WP(C)/27367/2024	ULLASH CHANDRA LENKA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
402	D-WP(C)/46501/2024 WP(C)/27368/2024	RAGHUNATH GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
403	D-WP(C)/46790/2024 WP(C)/27369/2024	S.MURALI VS THE REGIONAL MANAGER, BANK OF BARODA, SAMBALPUR	DAYANIDHI MISHRA VS	// 0 //
404	D-WP(C)/46451/2024 WP(C)/27370/2024	JHADU @ JHADESWAR MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
405	D-WP(C)/45381/2024 WP(C)/27371/2024	BISHNU MARAPOCHI VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
406	D-WP(C)/46187/2024 WP(C)/27372/2024	PANKAJ BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
407	D-WP(C)/46086/2024 WP(C)/27373/2024	GOPAL KRUSHNA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
408	D-WP(C)/46455/2024 WP(C)/27374/2024	BAPI @ BISHNUPADA BARIK VS	PARSURAM PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/46078/2024 WP(C)/27375/2024	STATE OF ODISHA RAMAKANTA NAYAK VS ADDL CHIEF SECY TO GOVT., FOREST AND ENVIRONMENT DEPT., BBSR	ADISHA MOHANTY VS	// // 0 //
410	D-WP(C)/42779/2024 WP(C)/27376/2024	PRASANTA KUMAR ROUT VS	RAJ KISHORE SWAIN VS	// 0 //
411	D-WP(C)/45385/2024 WP(C)/27377/2024	STATE OF ODISHA BAMAN PRADHAN VS	SAKTIDHARA MISHRA VS	// 0 //
412	D-WP(C)/46624/2024 WP(C)/27378/2024	STATE OF ODISHA NALINI BEHERA VS	GOPAL AGARWAL VS	// 0 //
413	D-WP(C)/46617/2024 WP(C)/27379/2024	STATE OF ODISHA NALINIKANT KUNDU VS COLLECTOR ,KENDRAPARA	GOPAL AGARWAL VS	// 0 //
414	D-WP(C)/46012/2024 WP(C)/27380/2024	DEBARAJ SWAIN VS	SURYAKANTA DASH VS	// 0 //
415	D-WP(C)/46200/2024 WP(C)/27381/2024	STATE OF ODISHA RAMESH KISAN VS	GOPINATH MISHRA VS	// 0 //
416	D-WP(C)/46301/2024 WP(C)/27382/2024	STATE OF ODISHA MANMATH KUMAR SAHOO VS	SUBASH CH PANI VS	// 0 //
417	D-WP(C)/46213/2024 WP(C)/27383/2024	STATE OF ODISHA JOGESWAR SARANGI VS	GOPINATH MISHRA VS	// 0 //
418	D-WP(C)/46711/2024 WP(C)/27384/2024	STATE OF ODISHA MAMATA ACHARYA VS BINODINI POTHAL	JYOTI RANJAN DEO VS	// 0 //
419	D-WP(C)/46618/2024 WP(C)/27385/2024	SRI NRUSINGHANATH JEW @ NAGA MATHA BIJE VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/45789/2024 WP(C)/27386/2024	SUNIL KUMAR BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// () //
421	D-WP(C)/46828/2024 WP(C)/27387/2024	SIBA PRASAD DUTTA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// () //
422	D-ABLAPL/32876/2024 ABLAPL/12328/2024	SWARNAPRAVA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /479 /2024 () //
423	D-ABLAPL/26505/2024 ABLAPL/12329/2024	MAHESWAR SAHOO VS STATE OF ODISHA	SARAT KUMAR RAYAGURU VS	PURI SADAR /219 /2022 () //
424	D-ABLAPL/32146/2024 ABLAPL/12330/2024	ASUTOSH PATRA @ SONU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /33 /2018 () //
425	D-ABLAPL/29988/2024 ABLAPL/12331/2024	MIRA MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
426	D-ABLAPL/32153/2024 ABLAPL/12332/2024	SOMRAJ @ SAMBHU PRADHANI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	TITILAGARH /375 /2024 () //
427	D-ABLAPL/29989/2024 ABLAPL/12333/2024	GYANENDRA MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
428	D-ABLAPL/29990/2024 ABLAPL/12334/2024	JAGDISH PRASAD SHRINIVAS MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
429	D-ABLAPL/32160/2024 ABLAPL/12335/2024	SUMITRA MAHARANA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /651 /2024 () //
430	D-ABLAPL/30363/2024 ABLAPL/12336/2024	AMIT @ MANGALU JHANKAR VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR TOWN /34 /2020 () //
431	D-ABLAPL/30933/2024	TULU PRADHAN	HAREKRUSHNA MALIK	BARANGA /102 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12337/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/32180/2024 ABLAPL/12338/2024	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BIDANASI /248 /2024 () //
433	D-ABLAPL/31102/2024 ABLAPL/12339/2024	ISRAIL @ MD. ISRAIL VS STATE OF ODISHA	MD. FAYAZ VS	BRAJARAJNAGAR /292 /2022 () //
434	D-ABLAPL/32203/2024 ABLAPL/12340/2024	BANTI MOHANTY @ ASIS MOHANTY VS STATE OF ODISHA	ASISH CHANDRA RATH VS	NIALI /306 /2023 () //
435	D-ABLAPL/32206/2024 ABLAPL/12341/2024	FAHIM AKBAR KHAN VS STATE OF ODISHA	AGNIHOTRA SAHU VS	PADWA /119 /2024 () //
436	D-ABLAPL/31117/2024 ABLAPL/12342/2024	SUREN HARIJAN VS STATE OF ODISHA	SONALI ROUT VS	LANJIGARH /56 /2024 () //
437	D-ABLAPL/31119/2024 ABLAPL/12343/2024	SATYABRATA NAYAK @ SIBU NAYAK VS STATE OF ODISHA	BIJAY JENA VS	RAJKANIKA /384 /2024 () //
438	D-ABLAPL/32217/2024 ABLAPL/12344/2024	BABU NAYAK @ SURYAKANTA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /229 /2024 () //
439	D-ABLAPL/31161/2024 ABLAPL/12345/2024	PURASTAM RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //
440	D-ABLAPL/32458/2024 ABLAPL/12346/2024	MONALISA NAIK VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //
441	D-ABLAPL/31186/2024 ABLAPL/12347/2024	BALARAM PANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /332 /2024 () //
442	D-ABLAPL/31367/2024 ABLAPL/12348/2024	SK. ABDOL @ GULAM HOSEN VS	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /393 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/31401/2024 ABLAPL/12349/2024	STATE OF ODISHA BHIMASEN MAJHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// RAMACHANDRAPUR /338 /2024 () //
444	D-ABLAPL/32226/2024 ABLAPL/12350/2024	DHARMENDRA KUMAR SAHOO VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	BINJHARPUR /584 /2024 () //
445	D-ABLAPL/31722/2024 ABLAPL/12351/2024	BANTY @ AKASH SAMANTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PARADEEP /202 /2024 () //
446	D-ABLAPL/32230/2024 ABLAPL/12352/2024	PRADIPTA KUMAR ROUTRAY @ PRADEEP ROUTRAY @ DILLIP VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /230 /2024 () //
447	D-ABLAPL/32238/2024 ABLAPL/12353/2024	SABITA NAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BHANJANAGAR /165 /2011 () //
448	D-ABLAPL/31846/2024 ABLAPL/12354/2024	PRAMOD SETH @ SET VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	GAISILET /201 /2024 () //
449	D-ABLAPL/32247/2024 ABLAPL/12355/2024	SUKANTA NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SPECIAL CRIME UNIT /10 /2024 () //
450	D-ABLAPL/31901/2024 ABLAPL/12356/2024	SK.JUGNU @ SK.JAMIRUDDIN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	DHAMNAGAR /419 /2024 () //
451	D-ABLAPL/32250/2024 ABLAPL/12357/2024	ALOK BEHERA@ ALOK NATH @MAKULU VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /468 /2024 () //
452	D-ABLAPL/31932/2024 ABLAPL/12358/2024	RAJA MALLIK @ JASHOBANTI SET VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	GAISILET /201 /2024 () //
453	D-ABLAPL/32310/2024 ABLAPL/12359/2024	BIMAL CHANDRA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	KHURDA MODEL /360 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/31975/2024 ABLAPL/12360/2024	PABITRA SETHY @ PANKAJ VS STATE OF ODISHA	BIRANCHI KUMAR JENA VS	TOMKA /176 /2024 () //
455	D-ABLAPL/32096/2024 ABLAPL/12361/2024	RAMESH KUMAR SAHU VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	NUAGAON /175 /2024 () //
456	D-ABLAPL/32329/2024 ABLAPL/12362/2024	NIGAMANANDA MALLICK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	MATHILI /155 /2024 () //
457	D-ABLAPL/32103/2024 ABLAPL/12363/2024	ABU SAHEMA @ SAHAMA HUSSAIN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /220 /2024 () //
458	D-ABLAPL/32383/2024 ABLAPL/12364/2024	PRASAN KUMAR PANIGRAHY@PRASANNA KUMAR PANIGRAHI VS STATE OF ODISHA	SAMBIT RATH VS	KORAPUT TOWN /231 /2024 () //
459	D-ABLAPL/32666/2024 ABLAPL/12365/2024	JYOTI KUMAR GARG VS STATE OF ODISHA	PRATIK NAYAK VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
460	D-ABLAPL/32727/2024 ABLAPL/12366/2024	SATYAJIT NAYAK @ DIPU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
461	D-ABLAPL/32398/2024 ABLAPL/12367/2024	PARSU @ PRASANTA PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PIPLI /485 /2024 () //
462	D-ABLAPL/32750/2024 ABLAPL/12368/2024	PRABHASH KU MALLICK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /336 /2024 () //
463	D-ABLAPL/32753/2024 ABLAPL/12369/2024	PRAMOD KUMAR NAYAK @ PAPU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASUDEVPUR /740 /2024 () //
464	D-ABLAPL/32749/2024 ABLAPL/12370/2024	RAMESH CHANDRA SATNAMI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	GOLAMUNDA /17 /2024 () //
465	D-ABLAPL/32755/2024	JUBARAJ BISSOYI	SANGRAM KESHARI ROUT	TENTULIKHUNTI /164 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12371/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/32384/2024 ABLAPL/12372/2024	CHAGALA BEHERA @ SURYAKANTA SAHU VS STATE OF ODISHA	ARUN KUMAR DAS VS	HINDOL /258 /2024 () //
467	D-ABLAPL/32759/2024 ABLAPL/12373/2024	MUKESH KUMAR AGRAWAL @ MUKESH AGRAWAL VS STATE OF ODISHA	AGNIHOTRA SAHU VS	BARGARH SADAR /384 /2024 () //
468	D-ABLAPL/32760/2024 ABLAPL/12374/2024	SK.ISHAQUE VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	BINHARPUR /558 /2024 () //
469	D-ABLAPL/32536/2024 ABLAPL/12375/2024	JYOTI PRASAD BEHERA @ JYOTHI VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	BERHAMPUR CYBER CRIME /24 /2024 () //
470	D-ABLAPL/32763/2024 ABLAPL/12376/2024	JHUNULATA SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	PAHALA /407 /2024 () //
471	D-ABLAPL/32765/2024 ABLAPL/12377/2024	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /243 /2024 () //
472	D-ABLAPL/33159/2024 ABLAPL/12378/2024	UMESH HILAL @ HIAL VS STATE OF ODISHA	SATYABRATA DASH VS	RAYAGADA TOWN /179 /2023 () //
473	D-ABLAPL/32769/2024 ABLAPL/12379/2024	RAJU BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHATRAPUR /633 /2024 () //
474	D-ABLAPL/32770/2024 ABLAPL/12380/2024	D. DANDAPANI REDDY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	RAMBHA (KHALLIKOTE) /581 /2024 () //
475	D-ABLAPL/32595/2024 ABLAPL/12381/2024	SATYA RANJAN PRUSTY VS STATE OF ODISHA	BISMAYA KUMAR STALIN VS	BARIPADA TOWN /620 /2024 () //
476	D-ABLAPL/32772/2024 ABLAPL/12382/2024	ANUSAYA DANSENA VS	LAXMINARAYAN PATEL VS	GAISILET /172 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
477	D-ABLAPL/32775/2024 ABLAPL/12383/2024	STATE OF ODISHA SUDARSAN PATRA VS	RAMAKANTA PANDA VS	// / /0 NYAYADHIKARI,GRAMA NYAYALAYA
478	D-ABLAPL/32606/2024 ABLAPL/12384/2024	STATE OF ODISHA GOUTAM TRIPATHY VS	BIBHU PRASAD MOHANTY VS	ICC/0000037/2023 PURI SADAR /85 /2023 ()
479	D-ABLAPL/32778/2024 ABLAPL/12385/2024	STATE OF ODISHA BRUNDABAN NAHAK VS	ABHIJIT DAS VS	// NIMAKHANDI /263 /2024 ()
480	D-ABLAPL/32607/2024 ABLAPL/12386/2024	STATE OF ODISHA RAKESH KUMAR ROUT @ CHANDU VS	SASHIDHAR RANJIT VS	// NILGIRI /319 /2024 ()
481	D-ABLAPL/33230/2024 ABLAPL/12387/2024	STATE OF ODISHA SK. TAJU @ SK. TAJUDDIN VS	ANITA SAHOO VS	// REMUNA /57 /2024 ()
482	D-ABLAPL/32779/2024 ABLAPL/12388/2024	STATE OF ODISHA SUNIL MEHER @ SUSHIL KUMAR MEHER VS	SATYA NARAYAN MISHRA 4 VS	// JUNAGARH /441 /2024 ()
483	D-ABLAPL/32612/2024 ABLAPL/12389/2024	STATE OF ODISHA TOFAN PRADHAN VS	BIBHU PRASAD MOHANTY VS	// PURI SADAR /85 /2023 ()
484	D-ABLAPL/32613/2024 ABLAPL/12390/2024	STATE OF ODISHA NARENDRA PAL @ NARENDRA KUMAR PAL VS	JNYANANANDA PANDA VS	// BARKOTE /490 /2024 ()
485	D-ABLAPL/33267/2024 ABLAPL/12391/2024	STATE OF ODISHA KUNA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	// BALUGAON P.S. /280 /2024 () //